

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 58 of 2014

Dated : 12th January, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**M/s Jindal Power Ltd., Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors Respondent(s)**

Counsel for the Appellant (s) : Mr. Hemant Singh
Mr. Tabrez Malawat

Counsel for the Respondent (s) : Mr. S. Vallinayagam for R-2
Mr. Kaustuv P. Pathak for R-3

ORDER

No time left for hearing this Appeal.

Post this Appeal for hearing on **3rd March, 2016.**

**(T. Munikrishnaiah)
Technical Member
hc/rkt**

**(Justice Surendra Kumar)
Judicial Member**